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**Title: District Development and Monitoring Committee for  
Implementation of Central Sector and Centrally Sponsored) Schemes  
Bill, 2022**

**SHRI RAJIV PRATAP RUDY (SARAN):** Sir, I beg to move for leave to introduce a Bill to constitute District Development and Monitoring Committees in each district to promote efficient coordination among all elected representatives in Parliament, State Legislatures and Local Government, including the Panchayati Raj Institutions and Municipal Bodies, for time bound development of districts through a streamline model of monitoring and accountability for implementation of Central Sector and Centrally sponsored schemes in each district and for matters connected therewith or incidental thereto.

इसमें दिशा समिति को संवैधानिक दर्जा देने की बात कही है।

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to constitute District Development and Monitoring Committees in each district to promote efficient coordination among all elected representatives in Parliament, State Legislatures and Local Government, including the Panchayati Raj Institutions and Municipal Bodies, for time bound development of districts through a streamlined model of monitoring and accountability for implementation of Central Sector and Centrally sponsored schemes in each district and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

**श्री राजीव प्रताप रूडी:** महोदय, इसे लॉटरी से बाहर निकालकर इस पर चर्चा करवा दीजिए। 'दिशा' समिति सांसदों का सबसे बड़ा मुद्दा है।... (व्यवधान)

**माननीय सभापति:** क्या आप बिल इंट्रोड्यूस करना चाहते हैं?

... (व्यवधान)

**SHRI RAJIV PRATAP RUDY :** Sir, I introduce\*\* the Bill.

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**HON. CHAIRPERSON:** Item No.131 - Shri Hibi Eden – not present.